

# THE JHARKHAND GAZETT



# **EXTRAORDINARY**

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No. 206

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## LAW DEPARTMENT

#### HIGH COURT OF JHARKHAND

NOTIFICATION 9<sup>th</sup> April, 2025

The Jharkhand High Court Officers and The Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) {Fourteenth Amendment} Rules, 2025.

A Rule further to amend the Jharkhand High Court Officers and The Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003.

**No. 19**, In exercise of the powers conferred by Clause (2) of Article 229 of the Constitution of India and all other enabling provisions in this behalf and in suppression of all Rules, Regulations, Notifications and Orders etc. on the subject, the Chief Justice of High Court of Jharkhand, hereby makes the following amendments in the Rules, namely:

#### PART-I

#### **PRELIMINARY**

- **1. Short title and commencement**.- (i) These Rules may be called 'The Jharkhand High Court Officers and The Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) {Fourteenth Amendment} Rules, 2025'.
- (ii) It shall come into force with effect from 09.04.2025.

#### PART-II

#### AMENDMENT OF SCHEDULE

2. Removal of post of Deputy Registrar (Protocol) at Serial No. 9 in Schedule A and consequentially the post of Assistant Registrar (Judicial) be renumbered as Serial No. 9 in Schedule A of The Jharkhand High Court Officers and The Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003.

## SCHEDULE 'A'

### (Officers on deputation)

(The following posts in the establishment of the Court shall be filled up by deputation of Officers, drawn from Jharkhand Superior Judicial Service and Jharkhand Judicial Service, as the case may be).

Sl. No.	Category/designation of post
1.	Registrar General
2.	Registrar (Administration)
3.	Registrar (Vigilance & Inspection)
4.	*Registrar (Establishment)
5.	Additional District Judge-cum-Principal Secretary to the Chief Justice
6.	Joint Registrar (Judicial)
7.	Joint Registrar (List & Computer)
8.	Joint Registrar (Establishment)
9.	Assistant Registrar (Judicial)

\*Only if a member of the Establishment of the Court is either not senior enough or not found suitable to be appointed on this post.

3. Insertion of new Serial No. 4A after the existing Serial No. 4 in Schedule B of The Jharkhand High Court Officers and The Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003.

SCHEDULE 'B'
(Officers, being Members of the Establishment of the Court)

S1. No.	Category/ Class/ Designation	Mode of Appointment	Minimum Qualification required, if any	Minimum experience, if any, required having been earned on the feeder post	Existing scale of pay
1	2	3	4	5	6
4A.	Deputy Registrar (Protocol)	By deputation from Deputy Registrar (Judicial/Non-Judicial) Note: Posting of Deputy Registrar (Protocol) will be at the sole discretion of the Chief Justice.			As per the pay scale of the concerned Deputy Registrar (Judicial/ Non-Judicial).

By Order of the Court,

Sd/Registrar General,
High Court of Jharkhand.